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14.10 hrs.

The Lok Sabha re-assembled after Lunch at ten minutes past

Fourteen of the Clock.

(Shri Varkala Radhakrishnan *in the Chair*)

MATTERS UNDER RULE 377

MR. CHAIRMAN : The House will now take up Matters under Rule 377.

Shri Manoranjan Bhakta – not present.

Title: Need for setting up a permanent Wage Board or constituting the 6th Pay Commission for the benefit of Central Government employees.

SHRI AJAY MAKEN (NEW DELHI): Mr. Chairman, Sir, the Central Government Employees play an important role in implementing the programme and policies of the Government. Looking after their well being thus becomes an important and integral part of any Government. If we want any Government to have an honest and motivated team of employees, then their job security, social security and retirement benefits should be well looked after. For this, I feel the following actions are immediately required:

1. Setting up a permanent wage board or a 6th Pay Commission;
2. Rate of interest for the GPF should be increased from 8 per cent;
3. Retirement age should not be decreased from 60 years;
4. Dependent of any Government employee dying during service, should be given employment on compassionate ground;
5. Residential premises of Government employees are in shambles for want of proper care and maintenance. Immediate attention should be paid to it.
6. Health care facilities for the Government employees should improve. CGHS services need a lot of improvement.